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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 5/111A/NCLT/AHM/2016 (New)
CP No. 16/111A/CLB/MB/2010 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017**

Name of the Company:

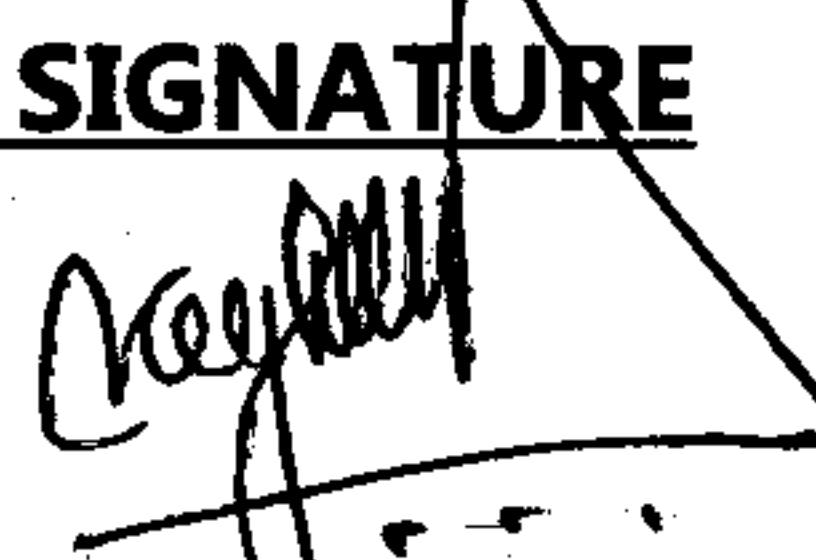
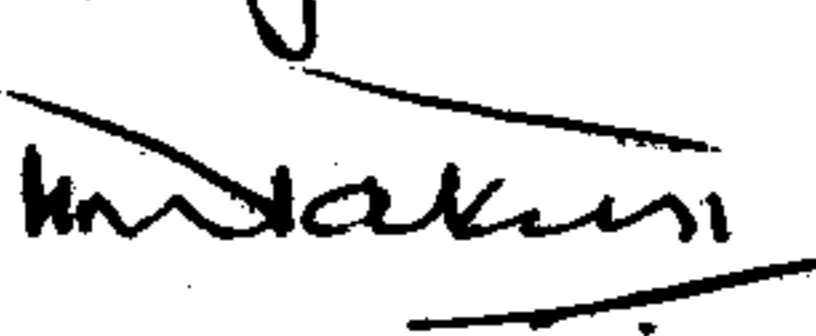
Manish Rameshchandra Trivedi

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijay M. Vaghela	ADVOCATE	PETITIONER	
2.	KEYOOR BAKSHI	PCS	R-1	

ORDER

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent No. 1.

At request of both parties list the matter on 25.09.2017.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 7th day of August, 2017.